

**Central Administrative Tribunal
Ernakulam Bench**

O.A No.180/00438/2018

Tuesday, this the 31st day of August, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

P.K.Babu
S/o.V.Kuttappapanicker, aged 52 years
Postal Assistant
Kochin University P.O, Pin – 682 022
Residing at Pavooreth House
Assampady, Pukkattupady
Edathala P.O- 683 564 - Applicant

(By Advocate: Mr.V.Sajith Kumar)

Versus

1. The Union of India
Represented by Secretary
to Government
Department of Posts, Government of India
New Delhi – 110 001
2. The Chief Postmaster General, Kerala Circle
Trivandrum – 695 001
3. The Senior Superintendent of Post Offices
Ernakulam Postal Division

- Respondents

(By Advocate: Mr.N.Anilkumar, SCGSC)

The O.A having been heard on 31st August, 2021, this Tribunal delivered the following order on the same day:

O R D E R (ORAL)

P.Madhavan, Judicial Member

This Original Application has been filed by the applicant seeking the following reliefs:

- “ i. *To call for the records and quash the Annexure A1.*
- ii. *To direct the respondents to fix the pay of the applicant on appointment to the post of Postal Assistant by fixing the pay at the prescribed minimum of the entry pay as prescribed for the direct recruited Postal Assistants in the revised pay and grant consequential benefits.*
- iii. *Alternatively direct the respondents to grant stepping up of pay to the applicants with that of direct recruited, junior postal assistants with effect from the date of entry into the postal assistant cadre and grant all consequential benefits.*
- iv. *Grant such other reliefs as may be prayed for and as the Court may deem fit to grant, and*
- v. *Grant the cost of this Original Application. ”*

2. When the matter came up for consideration, **counsel for the respondents submits that the matter has already become infructuous as all the reliefs prayed for in the O.A have already been granted to the applicant and all the amounts were paid. Hence the submission is recorded and the Original Application is closed as infructuous.** No costs.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

List of Annexures

Annexure A1 - A true copy of the order No.B1/5-23/08/-II dated 22.2.2016 issued by the 3rd respondent

Annexure A2- A true copy of the Memo No.BB-14/2007 dated 14/12/2007 issued by the 3rd respondent

Annexure A3- A true copy of representation submitted by the applicant to the third respondent dated Nil

Annexure A4- A true copy of the representation submitted by the applicant to the second respondent dated 27.1.2017

Annexure A5- A true copy of the circular numbered as F.No.2-15/2016-PAP issued by the First respondent.

Annexure R1- True copy of order dated 10.2.2016 of Hon' Tribunal in O.A No.243/2013 filed by Shri.V.Abdul Kareem & Others

Annexure A6- A true copy of the Office Memorandum No.8-23/2017-E IIIA dated 28/9/2018 issued from the office of Ministry of Finance, Department of Expenditure

Annexure R2- True copy of the letter bearing No.AC/Misc/1/19-20 dated 29/10/2019 issued by the Senior Post Master Ernakulam H.O stating particulars of payment.

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